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CENTRAL ADMINISTRATIVE TRIBUNAL: PRINCIPAL BENCH

C.P.164/98 in
O.A.No.849/97

New Delhi, this the 8th day of January, 1999

HON'BLE SMT. LAKSHMI SWAMINATHAN, MEMBER(J)
HON'BLE SHRI N. SAHU, MEMBER(A)

Sh. N. C. Verma,
(Ex-Superintendent),
(Department of Social Welfare,
(Govt. of N.C.T. of Delhi)
S/o late Shri B.P. Verma,
Resident of 298, R.P.S. Flats,
Madangir, New Delhi-110062. Applicant

(By Advocate: None)

Versus

1. Shri P.V. Jai Krishnan, IAS,
Chief Secretary,
Govt. of N.C.T. of Delhi
5, Sham Nath Marg, Delhi-54.
2. Shri S. Malai Chamy, IAS,
Secretary,
Department of Social Welfare,
5, Sham Nath Marg, Delhi-54
3. Ms. Geeta Sagar, IAS
Director,
Department of Social Welfare,
Govt. of N.C.T. of Delhi,
Old I.T.I. Building, Canning Lane,
K.G. Marg, New Delhi-110001. Contemnors/
Respondents.

(By Advocate: None)

O R D E R (ORAL)

HON'BLE SMT. LAKSHMI SWAMINATHAN, MEMBER(J)

We note from the order dated 2.12.98 on which date the departmental representative had stated that Tribunal's order dated 9.2.98 has been complied with and the consequential orders issued, have been received by the applicant. It is perhaps for this reason that none has appeared for the applicant today even on the second call. In the circumstances, C.P.164/98 in O.A.849/97 is dismissed as not pressed. Notices issued to Respondents are discharged.

haryan
(N. SAHU)
MEMBER(A)

/dinesh/

Lakshmi
(SMT. LAKSHMI SWAMINATHAN)
MEMBER(J)